

112

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.557/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

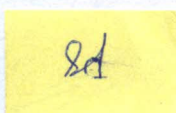
Name of the Company		Gautam Kumar Roy -Versus-Dooteriah & Kalej Vally Tea Estate Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


112 MADHU SUDAN SARKAR Applicant M.S. Sarker
Advocate

ORDER

Ld. Counsel for the operational creditor has filed affidavit of service, which may be taken on record. No one has appeared from the corporate debtor's side.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)